

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No.1203/2024  
(I.A. No.61/2025)

News Item titled "Notified Aravalli forest portion sold for mining"  
appearing in the Times of India dated 15.09.2024

Date of hearing: 04.04.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Respondent Mr. Rahul Khurana & Mr. Gaurav Kumar, Advs. for R - 2, 3 & 5 to 7  
Mr. Mohit Singh, Adv. for CPCB (Through VC)  
Mr. Purushottam Sharma Tripathi, Advs. for MoEF & CC (Through VC)  
Ms. Shibani Ghosh, Adv. in I.A No. 61/2025  
Mr. Sharang Dhulia & Mr. Aditya Vaibhav Singh, Advs. for R - 8

**ORDER**

1. In this original application, registered *suo-moto*, Tribunal is examining the issue of auctioning the land of Aravalli tracts of Rajawas in Haryana's Mahendergarh District where portion of the Aravalli forest was declared as protected forest.

2. I.A. No. 61/2025 has been filed by residents of Rajawas Village situated in Aravalli Hills where mining and stone crushing activity has been proposed. It is submitted by Counsel for the applicant in IA that mining cannot be permitted and the entire proposed area of mining falls within the protected forest as notified on 20.06.2023. Tribunal on 28.01.2025 had granted the opportunity to Counsel for the concerned respondents to file response to the IA but no such response has been filed till now. In the above circumstances on due consideration, I.A. No. 61/2025 an application for intervention is allowed.

3. Learned Counsel appearing for respondent nos. 2, 5, 6, 7 and 8 seek four weeks' time to file reply.

4. Respondent no.1 also seeks four weeks to file comprehensive report.

5. Since a serious issue of permitting mining on the protected forest area without requisite permission is involved, therefore, we direct the State authorities of State of Haryana to ensure that no illegal mining takes place in the area concerned till the next date of hearing.

6. List on 07.08.2025.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

April 04, 2025  
Original Application No.1203/2024  
(I.A. No.61/2025)  
JG..